

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI**

**O.A. No. 239 OF 2025**

**IN THE MATTER OF: -**

Anil Singh & Others

...Applicants

Versus

State of U.P. & Others

...Respondents

**NDOH – 27.01.2026**

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| 2.            | <b>ANNEXURE R3/1</b><br>A true copy of the inspection report dated<br>14.01.2026     | <b>3</b>        |

**Uttar Pradesh Pollution Control Board**

**Through**



**AMIT SHUKLA**

**Advocate for the UPPCB**

Office at : D- 54, Sector – 48, Noida – 201303

Email: amit.shukla@lexweb.in

Ph. No. +91 9999933220; 9999333220

**Place: New Delhi**

**Date: 23.01.2026**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 239 OF 2025**



**IN THE MATTER OF:**

Anil Singh and others

...Applicant

Versus

-State of Uttar Pradesh

...Respondent

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.3,  
UTTAR PRADESH POLLUTION CONTROL BOARD**



I, Dr. Madhavi Kamalvanshi, aged about 56 years, W/o Dr. Arvind Kumar, presently posted as Regional Officer, Banda, Uttar Pradesh Pollution Control Board, do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit on behalf of the Uttar Pradesh Pollution Control Board.
2. This Hon'ble Tribunal has vide its order dated 11.11.2026 directed as under:

*Respondent No. 3-UPPCB is directed to file additional response within one month with respect to compliance with EC/CTE/CTO conditions and environmental norms.*

3. That in compliance to the order passed by this Hon'ble Tribunal the inspection of the site, M/s A. S. Traders, part of Gata No.-56, 57, 92/6, 93/1, 94, 95/2 and part of 60/1/3, Village-Sadi madanpur, Tehsil-Pailani, District-Banda was conducted on 14.01.2026. The site was found compliant with the conditions of the Environmental Clearance and Consent to Operate.



A true copy of the inspection report is annexed herewith and marked as Annexure R3/1.

- 4. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

*[Signature]*  
**DEPONENT**

**VERIFICATION:**

I, the deponent above named, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed there from.

Verified on this the 23 day of January, 2026 at Banda

656/638  
**SWORN  
 BEFORE ME**  
*[Signature]*  
**C.B. GUPTA**  
**NOTARY BANDA**  
 23/1/26

*[Signature]*  
**DEPONENT**

*Dr. Mathari Kamal Varshi*  
 who has signed before me *[Signature]*  
 23/1/26



